

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 123/2001

Tuesday, this the 16th day of January, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri R.P.L.Yadav,
Office Superintendent
Office of the Development Commissioner,
(Small Scale Industries),
Nirman Bhawan,
New Delhi. ..Applicant
(By Advocate: None even on the 2nd call)

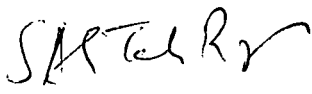
VERSUS

1. Union of India through
its Secretary,
Ministry of Commerce & Industry,
Deptt. of Small Scale Industries AND
ARI, Udyog Bhavan, New Delhi.
2. The Development Commissioner,
Office of the Development Commissioner,
(Small Scale Industries & ARI),
Nirman Bhavan, New Delhi.
3. The Jt. Development Commissioner
(Administration), Office of the
Development Commissioner,
(Small Scale Industries & ARI),
Nirman Bhavan, New Delhi. ..Respondents

O R D E R (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:-

Applicant and his counsel were absent yesterday when the present OA was called out. They are absent today also. Present OA, in the circumstances, is dismissed for default and non-prosecution. No costs.


(S.A.T. Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/